

1	2	3	4	5
11.	Madhya Pradesh	455.20	475.49	495.72
12.	South Maharashtra	373.64	} 382.59	396.30
13.	North Maharashtra			
14.	Karnataka	365.84	378.74	398.40
15.	Andhra Pradesh	368.29	379.19	414.57
16.	Tamil Nadu and Pondicherry	391.51	393.54	425.33
17.	Assam, Orissa, West Bengal and Nagaland	414.74	414.41	457.33
18.	Kerala and Goa	429.39	448.86	479.42

Note. An additional Rs. 26/- per quintal has been allowed in the price in case of weak units included in schedule VI of the price notifications for 1985-86 and 1986-87.

Conversion of Short Terms Loans to Farmer Into Long Term Loans

2968. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have taken a final decision for conversion of short-term agricultural loans given to the farmers of chronically-drought-affected area into long term loans ;

(b) whether such drought-prone areas have been earmarked, if so, the State-wise figures and the amount of agricultural loans given to the farmers of those areas ;

(c) whether Government are thinking to waive the interest of such agricultural short term loans given to the small and marginal farmers of drought affected areas affected for two consecutive years and above ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) In the case of farmers affected by drought/flood for 3 or more years in succession, National Bank for Agriculture and Rural Development (NABARD) have decided to provide conversion/reschedulement

facility to the affected borrowers for a period of 7 years (instead of usual 5 years) inclusive of 2-years moratorium period.

(b) As the facility is available to all the farmers affected by natural calamities, drought-prone areas are not required to be earmarked for the purpose.

(c) There is no proposal to waive the interest on short-term loans given to small and marginal farmers.

(d) Does not arise.

Schemes Available for Participation by Voluntary Agencies

2969. SHRIMATI N.P. JHANSI LAKSHMI : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the schemes available for participation by voluntary agencies in rural development programmes ;

(b) the progress made under each of these schemes in each States since its inception ; and

(c) the expenditure incurred under each scheme in each State ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) :